

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 3251

TO BE ANSWERED ON JANUARY 01, 2019

CONTRACTORS UNDER PAMY

No. 3251 KUMARI SUSHMITA DEV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of private contractors who have been awarded contracts under the Pradhan Mantri Awas Yojana (PMAY) scheme as of 2018, State-wise;**
- (b) the details of the funds released to each private contractor under PMAY as of 2018;**
- (c) whether there are instances of cost over-run and time over-run and if so, the details thereof and the reasons therefor;**
- (d) the details of the number of slums where 'In-situ' slum Redevelopment has been approved, and is being implemented as of 2018, State-wise; and**
- (e) the details of the number of beneficiaries of the 'In-situ' Slum Redevelopment and Affordable Housing programme as of 2018?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) to (c) : The Government of India through the Ministry of Housing and Urban Affairs (MoHUA) launched the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission on June 25, 2015 for providing all weather pucca houses to all eligible urban families/beneficiaries. Under PMAY(U) mission, there are four components viz. 'In-situ' Slum Redevelopment (ISSR), Affordable Housing in Partnership (AHP), Beneficiary-Led Construction (BLC) and Credit Linked Subsidy Scheme (CLSS). ISSR, AHP and BLC components are being implemented through States/Union Territories (UTs)/Urban Local Bodies (ULBs) while CLSS is being**

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implemented through Central Nodal Agencies (CNAs) i.e. National Housing Bank (NHB) and Housing and Urban Development Corporation Limited (HUDCO). The States/UTs/ULBs construct houses under ISSR/AHP components through public/private housing construction agencies/contractors. The MoHUA provides technical and financial central assistance to the States/UTs/ULBs and does not maintain the details of public/private contractors who have been awarded contracts for construction of houses under ISSR/AHP components of PMAY(U) mission.

(d) & (e): 10,704 slums with 8,23,310 houses for beneficiaries have been approved under ISSR component of PMAY(U) mission and earlier housing scheme as of 2018 while under Affordable Housing Programme, 61,24,100 houses have been sanctioned for beneficiaries under AHP, BLC and CLSS components of PMAY(U) mission as of 2018. State/UT-wise details are at Annexure.

State/UT-wise details of houses sanctioned and central assistance released, No. of slums and No. of houses for beneficiaries approved under In-Situ Slum Redevelopment (ISSR) of PMAY(U) and earlier housing scheme along with No. of houses for beneficiaries under Affordable Housing Programme of PMAY(U) as of 2018.

S. No.	Name of the State/UT	No. of Houses sanctioned under PMAY(U)	Central assistance released (Rs. in crore)	No. of slums under ISSR component of PMAY(U) and earlier housing scheme	No. of houses for beneficiaries under ISSR component of PMAY(U) and earlier housing scheme	No. of houses for beneficiaries under Affordable Housing Programme of PMAY(U)
1	A&N Islands	611	0.27	-	-	611
2	Andhra Pradesh	9,65,372	3,745.26	249	17,437	9,63,755
3	Arunachal Pradesh	6,284	87.41	45	2,608	4,748
4	Assam	57,531	346.71	113	3,469	57,531
5	Bihar	2,31,778	963.32	486	32,096	2,20,502
6	Chandigarh	129	2.79	4	4,960	129
7	Chhattisgarh	2,10,549	842.34	157	19,568	2,04,303
8	Dadra & Nagar Haveli	3,968	35.02	1	144	3,968
9	Daman & Diu	797	6.24	-	-	797
10	Delhi	6,481	144.72	8	40,580	6,481
11	Goa	304	5.78	-	-	304
12	Gujarat	3,89,555	3,523.85	358	92,266	3,20,408
13	Haryana	2,50,243	498.06	361	4,691	2,47,017
14	Himachal Pradesh	8,403	59.85	24	1,846	8,103
15	Jammu & Kashmir	34,444	87.68	99	3,780	34,075
16	Jharkhand	1,63,248	988.62	319	25,492	1,43,800
17	Karnataka	4,10,889	2,562.83	354	27,529	3,88,756
18	Kerala	89,498	934.64	697	9,409	87,380
19	Lakshadweep	-	-	-	-	-
20	Madhya Pradesh	6,07,005	4,471.56	237	26,014	5,96,710
21	Maharashtra	7,64,919	2,782.90	1,054	2,85,254	5,42,616
22	Manipur	29,081	160.46	-	780	29,081
23	Meghalaya	799	5.48	9	1,008	799
24	Mizoram	29,863	83.42	21	690	29,721
25	Nagaland	25,764	148.18	28	4,374	24,710
26	Odisha	1,04,427	642.09	393	24,421	85,892
27	Puducherry	9,539	59.51	7	1,040	9,539
28	Punjab	51,486	261.68	69	4,817	50,461
29	Rajasthan	1,62,859	681.22	621	44,900	1,46,727
30	Sikkim	518	2.93	9	202	518
31	Tamil Nadu	5,35,555	2,791.11	622	45,576	5,30,675
32	Telangana	1,98,613	1,394.38	184	13,633	1,97,415
33	Tripura	80,002	619.33	17	3,183	76,997
34	Uttar Pradesh	7,60,737	2,739.20	809	39,733	7,52,328
35	Uttarakhand	22,608	264.28	128	5,237	19,478
36	West Bengal	3,38,237	1,709.23	3,221	36,573	3,37,765
Total		65,52,096	33,652.34	10,704	8,23,310	61,24,100